

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/115(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Rajesh Kumar Kothari  
**NAME OF THE RESPONDENTS** : Roc, Chennai  
**UNDER SECTION** : Sec 252 (3) of CA, 2013

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**ORDER**

Present: Ld. Counsel Shri. Pawan Jhabakh for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for the Respondent /  
RoC.

As reported by the Registry, RoC report is not on record.

Ld. Counsel for RoC seeks and is granted time to file fresh report and  
serve copy on the Counsel for the Petitioner.

List the petition for report / hearing on **12.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)